

Meeting No. 10/AM-15 of EXIM Facilitation Committee (EFC) was held on 15.1.2015 at 10:30 a.m. in Room No. 4, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Joint Director General of Foreign Trade to consider the applications for import of restricted items.

2. Following officers attended the meeting:

- (i) Shri R.K. Vashisht, Under Secretary, Ministry of Textiles
- (ii) Shri P.K. Srivastava, Under Secretary, Ministry of Home Affairs
- (iii) Shri S.K. Bhatnagar, Dy. Industrial Adviser, Ministry of Steel
- (iv) Shri K.K. Tiwari, Industrial Adviser, Deptt. of Heavy Industry
- (v) Shri Rajesh Malhotra, Dy. DG, DGFT
- (vi) Shri D.C. Katoch, FTDO, DGFT

3. Total cases considered in the meeting were 255. Following decisions were taken by the Committee:

3.1 Following 79 cases were approved, on the basis of the recommendations of the concerned technical authorities or as decided by the Committee, as mentioned in column 6 of the table below. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases of import of air-conditioners, the Committee decided to approve the applied quantity or 5000 nos., whichever is lower for applicants who are applying for the first time:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Basis for approval
1	2	3	4	5	6
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Tata Institute of Fundamental Research, Mumbai 01/53/162/5/AM-15/T-2/IC	16.5.2014	9 NOS. OF ZEBRAFISH, 10 NOS. OF ADULT FISH & 410 NOS. OF EMBRYOS	3.04	Recommended by DAHD&F vide letter No. 102-85/2012-Trade dated 31.12.2014
2.	Lucky Agency, Chennai 01/53/162/428/AM-15/L-7/IC	1.9.2014	2,50,000 PCS. OF ORNAMENTAL FISH	1.50	Recommended by DAHD&F vide letter No. 102-46/2014-Trade dated 22.12.2014
3.	Exhilaration Stud, Pune 01/53/8/332/AM-15/E-15/IC	16.9.2014	1 NO. OF STALLION	180.00	Recommended by DAHD&F vide letter No. 102-142/2012-Trade dated 5.1.2015
4.	Punjab Livestock Development Board, Chandigarh 01/53/8/379/AM-15/P-30/IC	30.9.2014	3,00,000 STRAWS OF FROZEN HOLSTEIN FRESIAN SEMEN	271.13	Recommended by DAHD&F vide letter No. 102-34/2013-Trade dated 8.1.2015
5.	Raghavendra Deepak, Bengaluru 01/53/162/617/AM-15/R-40/IC	12.11.2014	1 NO. OF DOG	0.47	Recommended by DAHD&F vide letter No. 102-14/2014-Trade dated 22.12.2014
6.	Raghavendra Deepak, Bengaluru 01/53/162/616/AM-15/R-39/IC	12.11.2014	1 NO. OF DOG	0.26	Recommended by DAHD&F vide letter No. 102-14/2014-Trade dated 22.12.2014
7.	Kavita Vedi, Delhi 01/53/8/443/AM-15/K-24/IC	10.11.2014	1 NO. OF DOG	nil	Recommended by DAHD&F vide letter No. 102-28/2014-Trade dated 22.12.2014
8.	Daichi Sankyo India Pharma P Ltd., Gurgaon 01/53/8/441/AM-15/D-	7.11.2014	3600 NOS. OF RATS (M/F) & 3600 NOS. OF MICE (M/F)	214.27	Recommended by DAHD&F vide letter No. 102-118/2014-Trade

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	16/IC				dated 22.12.2014
9.	Daichi Sankyo India Pharma P Ltd., Gurgaon 01/53/8/440/AM-15/D-15/IC	7.11.2014	3600 NOS. OF RATS (M/F)	128.34	Recommended by DAHD&F vide letter No. 102-118/2014-Trade dated 22.12.2014
10.	Pearl D Kavasmaneck / Rutton D Kavasmaneck, Mumbai 01/53/8/465/AM-15/P-36/IC	14.11.2014	3 NOS. OF CATS	nil	Recommended by DAHD&F vide letter No. 102-12/2014-Trade dated 22.12.2014 (ex-post facto approval)
11.	National Brain Research Centre, Manesar 01/53/8/460/AM-15/N-36/IC	12.11.2014	160 NOS. OF MICE	38.70	Recommended by DAHD&F vide letter No. 102-124/2014-Trade dated 22.12.2014
12.	Shubha Chatterjee, Gurgaon 01/53/8/470/AM-15/S-113/IC	17.11.2014	1 NO. OF RABBIT	nil	Recommended by DAHD&F vide letter No. 102-53/2014-Trade dated 22.12.2014
13.	M. Sampath Kumar, Chennai 01/53/162/642/AM-15/M-53/IC	24.11.2014	1 NO. OF DOG	nil	Recommended by DAHD&F vide letter No. 102-29/2014-Trade dated 22.12.2014
14.	GVK Biosciences Pvt. Ltd., Hyderabad 01/53/162/624/AM-15/G-40/IC	12.11.2014	8000 NOS. OF MICE & RATS	492.48	Recommended by DAHD&F vide letter No. 102-125/2014-Trade dated 22.12.2014
15.	Vinod Birds & Pets Farm, Kerala 01/53/162/528/AM-15/V-19/IC	26.9.2014	14 NOS. OF FANCY PIGEONS	0.61	Recommended by DAHD&F vide letter No. 102-169/2013-Trade dated 22.12.2014
16.	Simone Naturally Inspired Living LLP, Mumbai 01/53/162/629/AM-15/S-117/IC	19.11.2014	51 NOS. OF ARTICLES CREATED IN HORN BOS TAURUS	14.50	Recommended by DAHD&F vide letter No. 102-62/2014-Trade dated 22.12.2014
17.	Milan K Parikh, Mumbai 01/53/8/490/AM-15/M-55/IC	2.12.2014	1 NO. OF DOG	2.00	Recommended by DAHD&F vide letter No. 102-12/2014-Trade dated 22.12.2014
18.	Sanjiv Chona, Mumbai 01/53/8/505/AM-15/S-124/IC	10.12.2014	1 NO. OF DOG	2.00	Recommended by DAHD&F vide letter No. 102-12/2014-Trade dated 22.12.2014
19.	Piya Modi, Delhi 01/53/8/511/AM-15/P-49/IC	15.12.2014	3 NOS. OF RIDING HORSES	13.36	Recommended by DAHD&F vide letter No. 102-101/2014-Trade dated 5.1.2015 (ex-post facto approval)
20.	US Aqua, Chennai 01/53/162/690/AM-15/U-5/IC	9.12.2014	1,60,000 NOS. OF ORNAMENTAL FISH	49.48	Recommended by DAHD&F vide letter No. 35029/10/2009-Fy (Trade) dated 7.1.2015
21.	Dabur Research Foundation, Ghaziabad 01/53/8/484/AM-15/D-17/IC	27.11.2014	3750 NOS. OF NOD SCID MICE, NUDE RAT, DBA MICE/RAT (M/F), OTHERS	249.95	Recommended by DAHD&F vide letter No. 102-128/2014-Trade dated 8.1.2015
22.	TCG Lifesciences Ltd., Kolkata 01/53/8/510/AM-15/T-35/IC	18.12.2014	100 NOS. OF MONGOLIAN GERBILS (MALE 30-40 GMS)	9.26	Recommended by DAHD&F vide letter No. 102-129/2014-Trade dated 8.1.2015
23.	Sachin Dev Duggal, Delhi	24.12.2014	1 NO. OF DOG	nil	Recommended by

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	01/53/8/532/AM-15/S-129/IC				DAHD&F vide letter No. 102-28/2014-Trade dated 8.1.2015
24.	Eniya Aquatics, Chennai 01/53/8/524/AM-15/E-27/IC	19.12.2014	3,25,000 NOS. OF ORNAMENTAL FISH	13.15	Recommended by DAHD&F vide letter No. 35029/14/2014-Fy(Trade) dated 11.11.2014
Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
25.	Wipro GE Healthcare P Ltd., Bengaluru 01/53/8/117/AM-15/W-1/IC	2.6.2014	7428 NOS. OF SECOND HAND PARTS OF MEDICAL EQUIPMENT	4858.60	Recommended by DIPP vide letter No. 9/28/2014-TSW/124 dated 4.7.2014 Recommended by MoEF vide O.M. No. 5-26/2014-HSMD dated 17.12.2014
26.	Eshwar Rubber Products Pvt. Ltd., Salem 01/53/8/262/AM-15/E-13/IC	8.8.2014	5500 MT OF RUBBER SCRAP / PAIRINGS / TYRE SCRAP / RUBBER TUBE SCRAP / USED RUBBER TYRES CUT INTO PIECES / MOULDED RUBBER WASTE	330.00	Recommended by DIPP vide letter No. 9/55/2014-TSW dated 17.11.2014 Recommend 5000 MT by MoEF vide O.M. No. 23-169/2014-HSMD dated 17.12.2014
27.	Nipan Metal Industries, Sangrur 01/53/162/325/AM-15/N-17/IC	18.7.2014	250 MT OF BATTERY PLATES HAVING LEAD	154.37	Recommended 69 MTs by DIPP vide O.M. No. 9/71/2014-TSW/262 dated 17.12.2014. Recommended by MoEF vide letter No. 23-63/2014-HSMD dated 9.5.2014
28.	Platinum Rubber P Ltd., Delhi 01/53/8/462/AM-15/P-36/IC	14.11.2014	1500 MT OF OLD & USED RUBBER TYRES (CUT / SHREDDED / PRESS BALED)	93.00	Recommended 346 MT by DIPP vide O.M. No. 9/10/2014-TSW/267 dated 30.12.2014 Recommended 1500 MT by MoEF vide O.M. No. 5-11/2014-HSMD dated 17.11.2014
29.	Markap Resources Pvt. Ltd., Delhi 01/53/8/477/AM-15/M-51/IC	19.11.2014	80,000 MT OF USED RUBBER TYRE / TUBE SCRAP / NON-RADIAL / RADIAL TYRE / TUBE SCRAP (PRESS BALED / LOOSE / SHREDDED / CUT IN ONE, TWO OR MORE MULTIPLE CUTS)	3472.00	Recommended 30,000 MT by DIPP vide O.M. No. 9/78/2014-TSW/262 dated 19.12.2014 Recommended 6000 MT by MoEF vide O.M. No. 23-259/2014-HSMD dated 17.12.2014
30.	Green Rubber Crumb Pvt. Ltd., Raigad 01/53/8/383/AM-15/G-32/IC	22.12.2014	70,000 MT OF OLD / USED TYRE SCRAP / RUBBER SCRAP (PRESS BALED / ONE CUT / MULTICUT / SHREDDED / BALED / BAG)	3472.00	Recommended 9501 MT in addition to 499 MT by DIPP vide O.M. No. 9/66/2014-TSW dated 7.1.2015 Recommended 10,000 MT by MoEF vide O.M. No. 23-186/2014-HSMD dated 26.9.2014
Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					

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31.	Jain Tubes Corporation, Falna 01/53/162/372/AM- 15/J-8/IC	19.9.2014	330 MT OF CELLULOSE & VIRGIN PLASTIC WASTE & SCRAP	81.67	Recommended by DC&PC vide letter No. 25016/1/2014-PC-II dated 13.11.2014 Recommended by MoEF vide O.M. No. 17- 18/2009-HSMD dated, 16.12.2014
Ministry of Environment & Forests, Ozone Cell (MoEF(O))					
32.	Esquire Electronics, Mumbai 01/53/8/410/AM-15/E- 20/IC	17.10.2014	5000 SETS OF AIR- CONDITIONERS WITH R-22 GAS	1575.00	Recommended by MoEF(O) vide O.M. No. 11/1/2014-OC dated 23.12.2014
33.	Saimchar Industries, Silvassa 01/53/8/423/AM-15/S- 105/IC	29.10.2014	2900 NOS. OF AIR- CONDITIONERS WITH HCFC GAS	226.08	Recommended by MoEF(O) vide O.M. No. 11/1/2014-OC dated 23.12.2014
34.	Ambitious Marketing, Delhi 01/53/8/433/AM-15/A- 50/IC	5.11.2014	4550 NOS. OF AIR- CONDITIONERS	852.72	Recommended by MoEF(O) vide O.M. No. 11/1/2014-OC dated 23.12.2014
35.	Hitachi Home & Life Solutions India Ltd., Ahmedabad 01/53/8/475/AM-15/H- 25/IC	19.11.2014	60,000 SETS OF SPLIT / WINDOW TYPE AIR- CONDITIONERS OF DIFFERENT CAPACITIES WITH REFRIGERANT R-22 GAS	67.01	Recommended by MoEF(O) vide O.M. No. 11/1/2014-OC dated 23.12.2014
36.	Amrit Polychem Pvt. Ltd., Mumbai 01/53/8/452/AM-15/A- 52/IC	14.11.2014	400 MT OF DI CHLOROFLURO ETHANE (HCFC-141B)	496.00	Recommended by MoEF(O) vide O.M. No. 11/2/2015-OC dated 7.1.2015
37.	Stallion Enterprises, Mumbai 01/53/8/478/AM-15/S- 116/IC	21.11.2014	100 MT OF HCFC-141B	118.34	Recommended by MoEF(O) vide O.M. No. 11/2/2015-OC dated 7.1.2015
38.	Sargun Overseas, New Delhi 01/53/8/483/AM- 15/S-119/IC	27.11.2014	5000 NOS. OF WINDOW, SPLIT & CASSETTE AIR- CONDITIONERS (INDOOR & OUTDOOR UNIT WITH REMOTE) WITH HCFC-22 GAS	930.00	Recommended by MoEF(O) vide O.M. No. 11/1/2014-OC dated 23.12.2014
39.	E.I. Dupont India P Ltd., Gurgaon 01/53/8/458/AM-15/E- 24/IC	11.11.2014	1,00,000 KG OF DUPONT SUVA 124	271.80	Recommended by MoEF(O) vide O.M. No. 11/2/2014-OC dated 9.12.2014
40.	E.I. Dupont India P Ltd., Gurgaon 01/53/8/457/AM-15/E- 23/IC	11.11.2014	5,00,000 KG OF DUPONT SUVA 123	271.80	Recommended by MoEF(O) vide O.M. No. 11/2/2014-OC dated 9.12.2014
41.	Zamil Air-Conditioners India Pvt. Ltd., Delhi 01/53/8/480/AM-15/Z- 6/IC	24.11.2014	340 SETS OF WINDOW AIR-CONDITIONERS WITH REFRIGERANT R-22 GAS	37.56	Recommended by MoEF(O) vide O.M. No. 11/1/2014-OC dated 23.12.2014
42.	Rani Impex, Chennai 01/53/8/494/AM-15/R- 43/IC	3.12.2014	5000 SETS OF SPLIT, WINDOW & CASSETTE AIR-CONDITIONERS WITH HCFC / R-22 GAS	986.58	Recommended by MoEF(O) vide O.M. No. 11/1/2014-OC dated 23.12.2014

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56.	Addl. Director General of Police, Operation (Octopus & Greyhounds), A.P., Hyderabad 01/53/162/669/AM-15/A-57/IC	4.12.2014	49 NOS. OF SUB MACHINE GUNS WITH ACCESSORIES & 12 NOS. OF LIGHT HAND GUARDS	76.44	Recommended by MHA vide O.M. No. IV-13018/22/2013-Prov.II dated 19.12.2014
Defence Research & Development Organisation (DRDO)					
57.	HQ, SFF, Delhi Cant. 01/53/162/825/AM-14/S-142/IC	19.3.2014	1,35,000 NOS. OF AMMUNITIONS	US \$ 87,090	Recommended by DRDO vide letter No. DIC/54001/M/01 dated 15.12.2014
58.	Marine Safety Products, Mumbai 01/53/8/02/AM-15/M-1/IC	28.4.2014	1800 NOS. OF ROCKET PARACHUTE FLARES SIGNAL, 2700 NOS. OF HAND FLARES SIGNAL & 900 NOS. OF BYOYANT SMOKE SIGNAL	22.12	Recommended by DRDO vide letter No. DIC/54001/M/09 dated 24.12.2014
59.	Deputy Director Procurement (IPC), Delhi 01/53/8/269/AM-15/D-10/IC	12.8.2014	5 NOS. OF WATER JET DISRUPTERS	41.27	Recommended by DRDO vide letter No. DIC/54001/M/03 dated 22.12.2014
60.	Security Instruments, Delhi 01/53/8/521/AM-15/S-128/IC	16.12.2014	10 NOS. OF DIGITAL NIGHT VISION GOGGLES	50.31	Recommended by DRDO vide letter No. DIC/54001/M/14 dated 7.1.2015
Ministry of Petroleum & Natural Gas (MP&NG) & Indian Oil Corporation (IOC)					
61.	Ford India Pvt. Ltd., Gurgaon 01/53/8/520/AM-15/F-8/IC	16.12.2014	25,500 KG OF EURO-4 DIESEL	77.57	Recommended by IOC vide letter No.NOC/Ford/1 dated 2.9.2014 (to be further considered under para 2.11 of FTP)
Department of Telecommunications (DoT)					
62.	Lutron GL Sales & Services P Ltd., Delhi 01/53/8/560/AM-15/L-14/IC	9.1.2015	Apparatus as per ANF2B	32.66	Recommended by DoT vide letter No.L-14027/1(509)2014-RLO(NR) dated 24.12.2014
Directorate General of Civil Aviation (DGCA)					
63.	Directorate of Aviation, Bhopal 01/53/8/453/AM-15/M-49/IC	10.11.2014	1 NO. OF EMERGENCY LOCATOR TRANSMITTER	3.03	Reply given by DGCA vide letter No. Q-3/DAMP dated 23.12.2014 (ex-post facto approval)
64.	Sky Wanderers P Ltd., Ahmedabad 01/53/162/689/AM-15/S-125/IC	9.12.2014	1 NO. OF BALLOON (ENVELOPE) WITH STANDARD ACCESSORIES	205.80	Approved based on NoC given by DGCA & AAI (ex-post facto approval)
Ministry of Textiles (MoT) & Jute Commissioner (JtComm)					
65.	Velu Enterprises, Chennai 01/53/8/414/AM-15/V-21/IC	21.10.2014	60,00,000 NOS. OF USED JUTE BAGS	261.66	Recommended by MoT vide O.M. No. 15/10/2013-Jute dated 7.1.2015
66.	M. Chandulal Patel & Co., Rajkot 01/53/8/464/AM-15/M-50/IC	14.11.2014	2000 MT OF USED JUTE BAGS / JUTE GUNNY CUTTING BAGS / SACKS & USED CUTTING GUNNY SACKS	305.00	Recommended by MoT vide O.M. No. 15/10/2013-Jute dated 9.1.2015

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67.	Velu Enterprises, Chennai 01/53/8/449/AM-15/V-28/IC	1.12.2014	19,00,000 NOS. OF USED JUTE BAGS	82.32	Recommended by MoT vide O.M. No. 15/10/2013-Jute dated 7.1.2015
Department of Agriculture & Cooperation (DA&C), Department of Food & Public Distribution (DF&PD) & Food Corporation of India (FCI)					
68.	Excelus Star FoodBev Pvt. Ltd., Mumbai 01/53/162/724/AM-15/E-28/IC	26.12.2014	350 MT OF CRISP POTATO, FRESH	63.64	Recommended by DA&C vide letter No. 18-4/2014-PP.II dated 5.1.2015 (ex-post facto approval)
Petroleum & Explosives Safety Organisation (PESO)					
69.	Schlumberger Asia Services Ltd., Navi Mumbai 01/53/8/471/AM-15/S-114/IC	17.11.2014	EXPLOSIVES AS PER ANF2B	11.44	Recommended by PESO vide letter No. E-25(38)60/2009/XVI dated 3.12.2014
Miscellaneous					
70.	RPC Food, Delhi 01/53/8/452/AM-15/R-38/IC	3.11.2014	100 MT OF ARBORIO RICE & 144 MT OF MEDIUM GRAIN KOKUHO RICE	170.85	Recommended by DF&PD vide O.M. No. 3-2/2012-Impex dated 23.12.2014 (to be further considered under para 2.11 of FTP)
71.	Electronic Corporation of India Ltd., Hyderabad 01/53/8/518/AM-15/E-26/IC	15.12.2014	10 NOS. OF CELL PHONE JAMMERS	280.00	Recommended by Cabinet Secretariat vide U.O. No. 11/5/2004-SS dated 19.12.2014

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	01/53/162/457/AM-15/S-79/IC		ORNAMENTAL FISH		No. 102-119/2014-Trade dated 22.12.2014 has sought information from the applicant
11.	Parvinder Singh, Ferozpur 01/53/8/447/AM-15/P-33/IC	10.11.2014	1 NO. OF DOG	nil	Comments sought from DAHD&F on 13.11.2014
12.	Sri Baba Aquarium, Chennai 01/53/8/463/AM-15/S-111/IC	14.11.2014	12,000 NOS. OF ORNAMENTAL FISH	106.56	DAHD&F vide letter No. 102-123/2014-Trade dated 22.12.2014 has sought information from the applicant
13.	Hi-Tech Advance Products, Indore 01/53/8/446/AM-15/H-24/IC	10.11.2014	1 SET OF VETERINARY EQUIPMENT / TRANQUILIZER	1.96	To be considered on file as both DAHD&F & MoEF(WL) have not given their comments
14.	Asheesh Dabrial, Kolkata 01/53/162/557/AM-15/A-47/IC	14.11.2014	2 NOS. OF HORSES	10.27	DAHD&F vide O.M. No. 102-23/2014-Trade dated 31.12.2014 has sought information from the applicant
15.	Dhritiman Datta, Kolkata 01/53/162/643/AM-15/D-18/IC	25.11.2014	16,275 NOS. OF ORNAMENTAL FISH	13.83	DAHD&F vide O.M. No. 102-119/2014-Trade dated 2.1.2015 has sought information from the applicant
16.	Priyadharsini Aquarium, Chennai 01/53/162/626/AM-15/P-39/IC	18.11.2014	1,00,000 NOS. OF ORNAMENTAL FISH	12.00	DAHD&F vide O.M. No. 102-46/2014-Trade dated 11.12.2014 has sought information from the applicant
17.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.2014	90,000 NOS. OF ORNAMENTAL FISH	6.35	DAHD&F vide O.M. No. 102-82/2014-Trade dated 2.1.2015 has sought information from the applicant
18.	Zon Groves and Farms, Telangana 01/53/8/506/AM-15/Z-7/IC	10.12.2014	15 PAIRS OF WALLABY, 15 PAIRS OF SHETLAND PONY, 10 PAIRS OF APLACA, 50 PAIRS OF OSTRICHTH, 25 PAIRS OF RHEA, 20 PAIRS OF QUESSANT SHEEP & 50 PAIRS OF FERRET	21.45	Comments sought from DAHD&F on 15.12.2014
19.	Pushapnjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.2014	1 NO. OF GUINEA PIG	nil	Comments sought from DAHD&F on 19.12.2014
20.	Western Aquarium, Chennai 01/53/162/708/AM-15/W-7/IC	17.12.2014	12,70,000 NOS. OF ORNAMENTAL FISH	67.98	Comments sought from DAHD&F on 22.12.2014
21.	Institute for Stem Cell Biology and Regenerative Medicine, Bengaluru 01/53/171/353/AM-	30.12.2014	100 NOS. OF MICE	0.62	Comments sought from DAHD&F on 31.12.2014

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22.	Advinus Therapeutic Ltd., Bengaluru 01/53/8/547/AM-15/A-60/IC	1.1.2015	15,340 NOS. OF RATS (M/F)	865.71	Comments sought from DAHD&F on 7.1.2015
Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
23.	Ridhi Sidhi Dhoop & Metal Industries, Jind 01/53/8/508/AM-14/R-27/IC	3.2.2014	100 MT OF BATTERY SCRAP	201.6	DIPP vide letter No. 9/5/2014-TSW dated 7.3.2014 has sought information from the applicant Comments awaited from MoEF
24.	Peters Tyre Recycling, Kerala 01/53/8/536/AM-14/P-36/IC	13.2.2014	3000 MT OF WASTE TYRES IN CUT TYPE	233.25	DIPP vide letter No. 9/17/2014-TSW dated 4.3.2014 has sought information from the applicant Recommended by MoEF vide letter No. 5-4/2014-HSMD dated 18.11.2014
25.	Klean Industries, Thane 01/53/8/623/AM-14/K-35/IC	3.4.2014	60,000 MT OF USED RUBBER TYRES WITH MULTIPLE CUTS OR SHREDDED OR PRESS BALED	2239.20	DIPP vide letter No. 9/14/2014-TSW/68 dated 17.4.2014 has sought information from the applicant Comments awaited from MoEF
26.	Vishnu Reclamations, A.P. 01/53/162/97/AM-15/V-2/IC	12.5.2014	1000 TONS OF OLD TYRE PIECES	77.50	DIPP vide letter No. 9/23/2014-TSW dated 26.5.2014 has sought information from the applicant Recommended 900 MT by MoEF vide letter No. 23-5/2014-HSMD dated 17.9.2014
27.	MSS Rubber & Reclaims Pvt. Ltd., Ernakulam 01/53/8/112/AM-15/M-14/IC	2.6.2014	3000 MT OF BUFFERING RUBBER POWDER & RUBBER SCRAP	394.58	DIPP vide letter No. 9/2/2014-TSW dated 11.6.2014 has sought information from the applicant Comments awaited from MoEF
28.	Diamond Rubber Industries, Hyderabad 01/53/162/175/AM-15/D-5/IC	11.6.2014	1992 MT OF TYRE SCRAP (MULTICUT / SHREDDED / BLOCK / GRANULE / RUBBER CRUMB)	112.94	Recommended 697 MT by DIPP vide letter No. 9/31/2014-TSW dated 11.8.2014 Comments awaited from MoEF
29.	Vinora Industries, Chennai 01/53/8/143/AM-15/V-5/IC	11.6.2014	20,000 MT OF WASTE PARINGS & SCRAP OF RUBBER (OTHER THAN HARD RUBBER) & CUT SCRAP TYRES (RADIAL / NYLON)	781.30	Recommended 5250 MT by DIPP vide letter No. 9/32/2014-TSW dated 11.8.2014 MoEF vide letter No. 23-136/2014-HSMD dated 22.7.2014 has sought information from the applicant

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30.	Gennext Hitec Rubber, Vellore 01/53/162/239/AM-15/G-15/IC	26.6.2014	3000 MT OF WASTE PARINGS & SCRAP RUBBER (OTHER THAN HARD RUBBER) & POWDER & GRANULE OBTAINED THEREFROM	144.00	DIPP vide letter No. 9/37/2014-TSW dated 25.11.2014 has sought information from the applicant Comments awaited from MoEF
31.	Sarita Metal Refinery, Thane 01/53/8/188/AM-15/S-45/IC	4.7.2014	5000 MT OF DRAINED LEAD ACID RAINS BATTERIES	2100.00	Recommended 550 MT by DIPP vide letter No. 9/41/2014-TSW dated 11.11.2014 Comments awaited from MoEF
32.	Gennext Hitech Rubber, Vellore 01/53/162/238/AM-15/G-14/IC	22.7.2014	7000 MT OF RUBBER TYRES WITH ONE CUT IN BEAD WIRE	315.00	DIPP vide letter No. 9/37/2014-TSW dated 8.10.2014 has sought information from the applicant Comments awaited from MoEF
33.	Tirupati Udyog, Faridabad 01/53/8/234/AM-15/T-15/IC	28.7.2014	29,200 MT OF USED RUBBER TYRES & USED TUBE SCRAP	1460.00	Recommended 6000 MT by DIPP vide letter No. 9/49/2014-TSW dated 18.9.2014 Comments awaited from MoEF
34.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.2014	25,600 MT OF USED RUBBER TYRES & USED TUBE SCRAP	1280.00	Recommended 6400 MT by DIPP vide letter No. 9/51/2014-TSW dated 16.9.2014 Comments awaited from MoEF
35.	Shakambari Rubber P Ltd., Kolkata 01/53/8/251/AM-15/S-67/IC	7.8.2014	4000 MT OF USED AUTOMOBILE RUBBER TYRES / MULTIPLE CUT TYRES / SHREDDED	170.80	Recommended 1044 MT by DIPP vide letter No. 9/54/2014-TSW dated 8.10.2014 MoEF vide letter No. 5-35/2014-HSMD dated 24.11.2014 has sought information from the applicant
36.	S.E. Power Ltd., Delhi 01/3/8/278/AM-15/S-71/IC	25.8.2014	4000 MT OF USED RUBBER TYRES WITH ONE CUT IN BEAD WIRE	141.59	DIPP vide letter No. 9/58/2014-TSW dated 5.9.2014 has sought information from the applicant Recommended 1000 MT by MoEF vide O.M. No. 5-36/2014-HSMD dated 17.12.2014
37.	Narmada Industries, Raipur 01/53/8/128/AM-13/N-7/IC	4.6.2012	6000 MT OF SCRAP CUT TYRES IN 2-3 PIECES	531.00	Case is under consideration in consultation with MoEF & MP&NG
38.	Orient Industries, Mumbai 01/53/8/497/AM-15/O-6/IC	4.12.2014	16,200 MT OF USED RUBBER TYRE SCRAP WITH MULTIPLE CUTS OR PRESS BALED OR LOOSE FORM OR	658.12	Case is under consideration in consultation with MoEF & MP&NG

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39.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.2014	3000 MT OF TYRE BUFFING POWDER & CUT TYRES UPTO 6" LONG	412.51	DIPP vide letter No. 9/59/2014-TSW dated 17.9.2014 has sought information from the applicant Comments awaited from MoEF
40.	Green Rubber Granules Pvt. Ltd., Raigad 01/53/8/384/AM-15/G-33/IC	7.10.2014	56,000 MT OF OLD / USED TYRE SCRAP / RUBBER SCRAP (PRESS BALED / ONE CUT / MULTICUT / SHREDDED / BALED / BAG)	2777.70	DIPP vide letter No. 9/65/2014-TSW dated 16.10.2014 has sought information from the applicant Recommended 10,000 MT by MoEF vide letter No. 23-187/2014-HSMD dated 26.9.2014
41.	Shree Ganesh Rubber Products, Navi Mumbai 01/53/8/408/AM-15/S-101/IC	16.10.2014	90,000 MT OF USED RUBBER TYRE SCRAP WITH MULTIPLE CUTS OR PRESS BALED OR LOOSE FORM OR SHREDDED	4286.25	Comments sought from DIPP & MoEF on 24.10.2014
42.	Sreemrr Eco Green Industries Pvt. Ltd., Hyderabad 01/53/8/466/AM-15/S-112/IC	14.11.2014	50,000 MT OF OLD & USED RUBBER TYRES (CUT / SHREDDED / PRESS BALED)	3100.00	DIPP vide O.M. No. 9/22/2013-TSW dated 19/22.12.2014 has sought information from, the applicant Recommended 4000 MT by MoEF vide O.M. No. 23-134/2014-HSMD dated 17.12.2014
43.	S.E. Power Ltd., Delhi 01/53/8/476/AM-15/S-115/IC	19.11.2014	6375 MT OF RUBBER SCRAP / PARING / TYRE SCRAP / RUBBER TUBE SCRAP / USED RUBBER TYRES CUT INTO PIECES / USED RUBBER TUBES CUT INTO PIECES / MOULDED RUBBER WASTE	355.15	Recommended 5355 MT by DIPP vide O.M. No. 9/58/2014-TSW dated 16.12.2014 Comments sought from MoEF on 24.11.2014
44.	EPS International, Surat 01/53/8/508/AM-15/E-25/IC	11.12.2014	5500 MT OF USED RUBBER TYRES BALED, PRESSED & SHREDDED	223.80	DIPP vide O.M. No. 9/79/2014-TSW dated 5.1.2015 has sought information from the applicant Comments sought from MoEF on 16.12.2014
45.	Lalitha Rubber Industries, Pithapuram 01/53/162/682/AM-15/L-12/IC	9.12.2014	700 MT OF RUBBER TYRE / TUBE SCRAP (1 OR MORE CUTS / SHEREDDED / BALED)	47.78	Comments sought from DIPP & MoEF on 16.12.2014
46.	R.V. Industries, Delhi 01/53/162/699/AM-15/R-49/IC	15.12.2014	8000 MT OF USED / SCRAP RUBBER TYRES (CUT /	347.20	Comments sought from DIPP & MoEF on 24.12.2014

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47.	Hilot Industries Ltd., Delhi 01/53/8/527/AM- 15/P-52/IC	22.12.2014	7500 MT OF LEAD SCRAP RAINS & RAILS	5164.50	Comments sought from DIPP & MoEF on 26.12.2014
48.	Sundaram Industries Ltd., Chennai 01/53/162/940/AM- 13/S-72/IC	13.10.2014	1200 MT OF USED INDUSTRIAL SOLID TYRES	319.20	DIPP vide O.M. No. 9/49/2012-TSW dated 26/27.12.2014 has sought information from the applicant Comments awaited from MoEF
49.	Shree Vinayak Enterprises, Ahmedabad 01/53/8/544/AM-15/S- 131/IC	31.12.2014	15,000 MT OF USED RUBBER TYRES & TUBES PRESS & BALED, ONE CUT, MULTI CUTS & SHREDDED	1200.00	Comments sought from DIPP & MoEF on 6.1.2015
50.	Sunflex Recycling P Ltd., Ahmedabad 01/53/8/546/AM-15/S- 132/IC	1.1.2015	25,000 MT USED RUBBER TYRES & TUBES WITH ONE CUT, MULTI CUTS, WITHOUT CUT, PRESS & BALED SHREDDED	2000.00	Comments sought from DIPP & MoEF on 6.1.2015
51.	Shivalik Reclamations Pvt. Ltd., Delhi 01/53/8/543/AM-15/S- 130/IC	30.12.2014	10,000 MT OF TYRE SCRAP (USED & OLD, CUT IN 2 & 3 PIECES)	425.00	Comments sought from DIPP & MoEF on 6.1.2015
52.	A.P. Rubber Industries, Delhi 01/53/8/553/AM- 15/A-62/IC	7.1.2015	3000 MT OF USED RUBBER TYRES WITH MULTIPLE CUTS / PRESS BALED	158.10	Comments sought from DIPP & MoEF on 8.1.2015
Ministry of Steel (MoS) & Ministry of Environment & Forests (MoEF)					
53.	A.R. Alloys P Ltd., Delhi 01/53/8/490/AM-14/A- 70/IC	10.2.2014	23.06 MT OF NICKEL - ALLOYED SCRAP, APPROX. 43% NICKEL & 22% CHROMIUM	92.39	MoS vide letter No. 2(14)2014-TW dated 5.1.2015 has sought information from DGFT MoEF vide letter No. 5- 16/2014-HSMD dated 25.9.2014 has informed that recommendation of MoEF is not required
54.	Minex Metallurgical Co. Ltd., Mumbai 01/53/162/87/AM- 15/M-8/IC	5.5.2014	10 MT OF TITANIUM SCRAP	33.96	Comments awaited from MoS MoEF vide letter No. 5- 22/2014-HSMD dated 12.5.2014 has sought documents from the applicant
55.	Modern India Con-Cast Ltd., Kolkata 01/53/8/101/AM-15/M- 13/IC	26.5.2014	1,00,000 MT OF FERRO MANGANESE SLAG	9840.00	Comments awaited from MoS Recommended 13,000 MT by MoEF vide letter No. 5-12/2012-HSMD dated 25.9.2014
56.	Bansal Brothers, Raipur 01/53/8/545/AM-15/B- 26/IC	31.12.2014	1260 MT OF TITANIUM SCRAP	3780.00	Comments sought from MoS on 2.1.2015

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57.	Rama Ferro Alloys & Finance Pvt. Ltd., Kolkata 01/53/8/542/AM-15/R-51/IC	31.12.2014	100 MT OF TITANIUM SCRAP	218.75	Comments sought from MoS on 2.1.2015
Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
58.	Tagros Chemicals India Ltd., Mumbai 01/53/162/604/AM-14/T-29/IC	19.12.2013	20 KG OF 111 TRICHLORO-TRIFLUORO-ETHANE	0.87	Comments awaited from DC&PC & MoEF,
59.	Clariant Chemicals India Ltd., Thane 01/53/162/688/AM-14/C-41/IC	31.1.2014	50,000 KG OF BROMO-CHLORO-METHANE	209.6	DC&PC vide letter No. 12022/38/2013-Ch.II dated 16.4.2014 has sought information from the applicant MoEF vide letter No. 11/2/2014-OC dated 31.3.2014 has sought information from the applicant
60.	UPL Ltd., Mumbai 01/53/8/205/AM-15/U-1/IC	18.7.2014	1,86,000 KG OF CARBON TETRA CHLORIDE	17.29	DC&PC vide letter dated 24.7.2014 has sought information from the applicant Comments awaited from MoEF
61.	Hemani Industries Ltd., Mumbai 01/53/8/237/AM-15/H-10/IC	30.7.2014	1,04,000 KG OF CARBON TETRA CHLORIDE	9.37	Comments awaited from DC&PC & MoEF
62.	Gujarat Agrochem Ltd., Mumbai 01/53/162/357/AM-1015/G-25/IC	30.7.2014	120 MT OF CARBON TETRA CHLORIDE	10.92	Comments awaited from DC&PC & MoEF
63.	Tagros Chemicals India Ltd., Chennai 01/53/162/384/AM-15/T-18/IC	7.8.2014	81 MT OF CARBON TETRA CHLORIDE	7.41	Comments awaited from DC&PC & MoEF
64.	Meghmani Organics Ltd., Ahmedabad 01/53/8/259/AM-15/M-30/IC	7.8.2014	1,50,000 KG OF CARBON TETRA CHLORIDE	13.65	Comments awaited from DC&PC & MoEF
65.	Bayer Vapi Pvt. Ltd., Gujarat 01/53/8/292/AM-15/B-19/IC	25.8.2014	1,33,000 KG OF CARBON TETRA CHLORIDE	12.36	DC&PC vide letter No. C.II 17014/1/2014-Ch.II dated 1.9.2014 has sought information from the applicant Comments awaited from MoEF
66.	Gharda Chemicals Ltd., Mumbai 01/53/8/284/AM-15/G-28/IC	25.8.2014	1,46,000 KG OF CARBON TETRA CHLORIDE	13.29	DC&PC vide letter No. JI-17014/2/2014-Ch.II dated 1.9.2014 has sought information from the applicant Comments awaited from MoEF
67.	Hernaba Industries Ltd., Valsad 01/53/8/303/AM-15/H-15/IC	28.8.2014	1,17,000 KG OF CARBON TETRA CHLORIDE	18.13	DC&PC vide letter No. C.II 17013/2/2014-Ch.II dated 29.9.2014 has sought information from the applicant Comments awaited

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 Deputy Secretary General of Foreign Trade
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68.	Laxmi Remote (India) Pvt. Ltd., Delhi 01/53/8/400/AM-15/L-10/IC	9.10.2014	27,00,000 KG OF WASTE, PAIRING & SCRAP OF PLASTIC (WASTE & SCRAP OF POLYMERS OF STYRENE)	502.20	from MoEF Comments sought from DC&PC on 17.10.2014 MoEF vide letter No. 5-37/2014-HSMD dated 11.11.2014 has sought information from the applicant
69.	Shah Products, Jamnagar 01/53/162/671/AM-15/S-121/IC	1.12.2014	450 MT OF ACRYLIC PLASTIC SCRAP	157.50	Comments sought from DC&PC & MoEF on 10.12.2014
70.	Sri Balaji Enterprises, Madurai 01/53/8/509/AM-15/S-127/IC	11.12.2014	190 MT OF LDPE FILM SCRAP	32.00	Comments sought from DC&PC on 16.12.2014 Recommended 150 MT by MoEF vide O.M. No.17-13/2017-HSMD dated 18.9.2014
Department of Electronics & Information Technology (DeitY) & Ministry of Environment & Forests (MoEF)					
71.	Amazon Seller Services P Ltd., Bengaluru 01/5/38/514/AM13/A-73/IC	30.1.2013	11,937 NOS. OF REFURBISHED KINDLE DEVICE - E BOOK READER	695.13	DeitY vide letter No. 16(5)/2013-IPHW dated 25.7.2013 has sought information from the applicant Recommended, subject to re-export by MoEF vide letter No. 23-61/2011-HSMD dated 5.10.2012
72.	Orchid Infrastructure Developers Pvt. Ltd., Gurgaon 01/53/8/610/AM-14/O-10/IC	4.4.2014	5 NOS. OF BLADE SERVER	1.89	DeitY vide letter dated 1.5.2014 has sought information from the applicant Comments awaited from MoEF
73.	IBM India Pvt. Ltd., Bengaluru 01/53/8/129/AM-15/I-7/IC	11.6.2014	13,400 NOS. OF REFURBISHED SPARE PARTS	415.21	DeitY vide letter dated 26.9.2014 & 25.11.2014 has sought information from the applicant Recommended by MoEF vide letter No. 23-30/2011-HSMD dated 25.9.2014
74.	Nokia Solutions & Networks India Pvt. Ltd., Delhi 01/53/8/438/AM-15/N-35/IC	5.11.2014	12,000 NOS. OF REFURBISHED SECOND-HAND USED REPLACEMENT SPARES OF TELECOM EQUIPMENT	3181.85	DeitY vide letter No. 16(1)/2014-IPHW dated 11.12.2014 has sought information from the applicant Comments to be sought from MoEF
75.	Hewlett-Packard India Sales Pvt. Ltd., Bengaluru 01/53/8/421/AM-15/H-22/IC	28.10.2014	3,11,398 NOS. OF REFURBISHED COMPUTER PARTS FOR WARRANTY REPLACEMENT	22,585.00	DeitY vide letter No. 16(8)/2014-IPHW dated 26.12.2014 has sought information from the applicant Recommended by MoEF vide O.M. No. 23-31/2011-HSMD dated 18.12.2014

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	11/IC		PENETRATING BOLT STUNNER MODEL KL WITH 0.25 CALIBER HIGH POWER CARTRIDGES 6.8915 MM (10,000 PCS.)		
88.	Principal Chief Conservator of Forests, Andhra Pradesh 01/53/162/601/AM-15/P-34/IC	7.11.2014	250 NOS. OF SKU NO. 31046, M88 SECURITY 12 GA SHOTGUN 20" BARREL, SYN STOCK, BEAD SIGHT BLUE	38.39	The case was inadvertently shown as approved in the EFC meeting minutes dated 4.12.2014. MoEF(WL) has sought information from the applicant
89.	Kushaldeep Singh Dhillon, Chandigarh, 01/53/8/271/AM-14/K-18/IC	10.9.2013	1 PC. OF ANIMAL TROPHY	0.30	Comments sought from MoEF(WL) on 24.9.2014
90.	Mohammed Fateh Faiz Bin Jung, Hyderabad 01/53/162/644/AM-15/M-54/IC	25.11.2014	14 NOS. OF TROPHIES	1.37	Comments sought from MoEF(WL) on 3.12.2014
91.	Dy. Conservator of Forests, Port Blair 01/53/162/633/AM-15/C-28/IC	19.11.2014	3 SETS OF SYRINGE PROJECTOR & ACCESSORIES	3.89	Comments sought from MoEF(WL) on 28.11.2014
92.	J. Muthurajan, Tamil Nadu 01/53/8/496/AM-15/J-18/IC	3.12.2014	1 NO. OF TROPHY	0.35	Comments sought from MoEF(WL) on 8.12.2014
93.	J. Chenthilrajan, Tamil Nadu 01/53/8/495/AM-15/J-17/IC	3.12.2014	1 NO. OF TROPHY	0.48	Comments sought from MoEF(WL) on 8.12.2014
94.	Tata Steel Zoological Society, Jamshedpur 01/53/162/663/AM-15/T-34/IC	8.12.2014	4 NOS. OF ZEBRA (M/F)	nil	Recommended by DAHD&F vide O.M. No. 102-35/2011-Trade dated 22.12.2014 Comments sought from MoEF(WL) on 11.12.2014
95.	Rani Mathew, Thiruvananthapuram 01/53/162/658/AM-15/R-45/IC	8.12.2014	1 NO. OF AFRICAN GREY PARROT	nil	Comments sought from DAHD&F & MoEF(WL) on 17.12.2014
Department of Heavy Industry (DHI)					
96.	Sundram Fasteners Ltd., Chennai 01/53/8/05/AM-15/S-2/IC	9.4.2013	1100 LBS OF CHROMIUM POWDER	6.73	DHI vide letter No. 7(9)/08-TSW(B)22 dated 5.5.2014 has sought information from the applicant
97.	Scania Commercial Vehicles India P Ltd., Bengaluru 01/53/162/77/AM-15/S-13/IC	4.6.2014	146 NOS. OF USED TESTING EQUIPMENT	38.57	Comments sought from DHI on 4.6.2014
98.	Scania Commercial Vehicles India P Ltd., Bengaluru 01/53/162/83/AM-15/S-14/IC	4.6.2014	241 NOS. OF USED TESTING EQUIPMENT	12.56	Comments sought from DHI on 4.6.2014
99.	The Lake Palace Hotels &	29.9.2014	72 NOS. OF USED,	6.75	Comments sought from

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	Motels Pvt. Ltd., Udaipur 01/53/8/376/AM-15/T-26/IC		RECONDITIONED PARTS OF CAR		DHI on 10.10.2014
100.	Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/162/803/AM-14/V-40/IC	29.10.2014	38 MT (BALANCE QUANTITY) OF TUNGSTEN SCRAP	----	Comments sought from DHI on 25.11.2014
101.	Sandvik Asia Pvt. Ltd., Pune 01/53/162/683/AM-15/S-126/IC	9.12.2014	325 NOS. OF USED TOOLS FOR TESTING & ANALYSIS	100.83	Comments sought from DHI on 16.12.2014
Ministry of Home Affairs (MHA)					
102.	Narendra Explosive Ltd., Delhi 01/53/8/464/AM-14/N-23/IC	1.1.2014	1000 SETS OF NON LETHAL ANTI RIOT COMPONENTS & PARTS OF GRENADES	10.98	MHA vide letter No. IV-2011/22/12-Prov.II dated 11.3.2014 has informed that required documents have not been provided by the applicant
103.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.2014	60 NOS. OF SIGNAL CARTRIDGES	0.77	Comments sought from MHA(IS) on 10.7.2014
104.	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	15.4.2014	400 NOS. OF BLANK FIRING GUNS & 1,00,000 NOS. OF CARTRIDGES	11.11	Comments sought from MHA(IS) on
105.	Jayashree Consulting India, Orissa 01/53/162/861/AM-14/J-26/IC	8.5.2014	4 NOS. OF NIGHT VISION MONOCULARS & ACCESSORIES	7.68	MHA vide letter No. IV-2011/11/1213 -Prov.I dated 29.12.2014 has sought information from the applicant
106.	Addl. Director General of Police, Intelligence Dept., Hyderabad 01/53/162/376/AM-15/A-37/IC	11.8.2014	1 NO. OF ELECTRICAL DISRUPTOR & 125 NOS. OF CARTRIDGES	11.35	MHA vide O.M. No. IV-24011/11/2013-Prov.I dated 19.12.2014 has informed that actual importer should apply for license
107.	Director General of Police, Maharashtra, Mumbai 01/53/162/404/AM-15/M-32/IC	14.8.2014	10 NOS. OF WATER JETS & 500 NOS. OF CARTRIDGES	108.80	MHA vide letter No. IV-24011/11/2013-Prov-I dated 29.12.2014 has sought original end user certificate and copy of supply order from the applicant
108.	National Security Guard, Delhi 01/53/162/426/AM-15/N-21/IC	27.8.2014	1 NO. OF EYE BALL B&M NIR SYSTEM WITH DEPLOYMENT KIT	7.81	MHA vide letter No. IV-24011/11/2013-Prov-I dated 19.12.2014 has sought information from the applicant
109.	National Security Guard, Delhi 01/53/162/450/AM-15/N-23/IC	8.9.2014	SPYBOWL 360° KIT	19.66	MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.9.2014 has sought information from the applicant
110.	Syndicate Innovation International Ltd., Delhi 01/53/8/314/AM-15/S-77/IC	9.9.2014	9792 PCS. OF BLANK PISTOLS, REVOLVERS & CARTRIDGES	15.78	MHA vide letter No. IV-2011/11/1213 -Prov.I dated 29.12.2014 has informed that the case pertains to M/o Youth Affairs & Sports

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 भारत सरकार/Govt. of India
 जयदीप शर्मा, नया दिल्ली
 Jaydeep Sharma, New Delhi

111.	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D-14/IC	19.9.2014	1,50,000 NOS. OF PAPER TUBE PRIMED HULLS, 12 GAUGE, 12MM BRASS	6.28	Comments awaited from MHA
112.	DG, National Security Guard, Delhi 01/53/162/488/AM-15/N-26/IC	18.9.2014	1 SYSTEM OF FOUR WHEELED TACTICAL ROBOT	23.90	MHA vide letter No. IV-24011/11/2013-Prov-I dated 19.12.2014 has sought information from the applicant
113.	Mel Systems & Services Ltd., Chennai 01/53/8/391/AM-15/M-41/IC	8.10.2014	1 NO. OF THROUGH WALL RADAR	14.80	Comments sought from MHA on 17.10.2014
114.	Tata Advanced Systems Ltd., Hyderabad 01/53/162/563/AM-15/T-30/IC	13.10.2014	1 NO. OF AEROPLANE & OTHER AIRCRAFTS OF UNLADEN WEIGHT NOT EXCEEDING 2000 KG	1485.95	Reply given by DGCA vide letter No. 5-2352/2014-AI(2) dated 31.10.2014. Comments sought from MHA on 20.11.2014
115.	Syndicate Innovation International Ltd., Delhi 01/53/8/555/AM-14/S-133/IC	21.10.2014	1000 PCS. OF AIR RIFLES & AIR PISTOLS OF .177 CALIBER	282.48	Comments sought from MHA on 20.11.2014
116.	Reliance Industries Ltd., Mumbai 01/53/8/116/AM-14/R-8/IC	29.5.2013	2 NOS. OF NIGHT VISION GOOGLES	9.38	MHA vide O.M. No. A-50012/124/2014-Coord.1(A) dated 26.12.2014 has sought information from DGFT
117.	Mel Systems and Services Ltd., Chennai 01/53/171/316/AM-15/M-52/IC	25.11.2014	1 NO. OF ASSAULT RIFLE & 1 NO. OF AUTOMATIC PISTOL	0.19	Comments sought from MHA & DRDO on 29.12.2014
118.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S-103/IC	24.10.2014	6000 NOS. OF CARTRIDGES	3.48	Comments sought from MHA(IS) on 29.12.2014
Defence Research & Development Organisation (DRDO)					
119.	Srijan Systems P Ltd., Delhi 01/53/8/537/AM-14/S-125/IC	27.2.2014	5 NOS. OF SIX SHOT LAUNCHERS	0.5	DRDO vide letter dated 4.4.2014 has sought information from the applicant Recommended by DGCA vide letter No. AV.15023/6/2014-AS dated 25.9.2014
120.	Srijan Systems P Ltd., Delhi 01/53/8/536/AM-14/S-126/IC	26.2.2014	4500 NOS. OF BIRD WHISTLERS & 4500 NOS. OF BLANK CAL. 6MM	1.6	DRDO vide letter No. DIC/54001/M/01 dated 29.5.2014 has sought information from the applicant Recommended by DGCA vide letter No. AV.15023/6/2014-AS dated 25.9.2014
121.	Tremendous Shooting Industries, Moradabad 01/53/8/597/AM-14/T-41/IC	14.3.2014	4 NOS. OF .177 AIR RIFLES & 4 NOS. OF .177 AIR PISTOLS	12.24	DRDO vide letter No. DIC/54001/M/01 dated 27.3.2014 has sought information from the applicant
122.	Cassiopeia Consultants Pvt. Ltd., Delhi	4.2.2014	9 NOS. OF HOLOGRAPHIC	2.45	DRDO vide letter No. DIC/54001/M/01

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	01/53/8/368/AM-14/C-32/IC		WEAPON SIGHTS		dated 4.4.2014 has sought information from the applicant
123.	Srijan System P Ltd., Delhi 01/53/8/145/AM-14/S-45/IC	10.4.2014	6 NOS. OF SHOT LAUNCHERS, 24 NOS. & 14 NOS. OF BIRD BOMBS, 27,150 NOS. OF BIRD WHISTLERS, 35,250 NOS. OF RWS BLANKS 34500 NOS.	20.1	DRDO vide letter No. DIC/54001/M/01 dated 29.5.2014 has sought information from the applicant
124.	Tak Technologies Pvt. Ltd., Delhi 01/53/8/258/AM-15/T-17/IC	7.8.2014	1 NO. OF NIGHT VISION GOGGLES	1.51	Comments awaited from DRDO
125.	Sunrek, Dehradun 01/53/8/276/AM-15/S-70/IC	25.8.2014	250 NOS. OF NIGHT VISION NV351	28.61	Comments awaited from DRDO Recommended by MoEF(WL) vide letter No. 3-47/2014/WL dated 8.10.2014
126.	Surya Telecom Pvt. Ltd., Panchkula 01/53/162/560/AM-15/S-100/IC	16.10.2014	7 NOS. OF NIGHT VISION BINOCULARS	8.90	Comments sought from DRDO on 24.10.2014
Ministry of Petroleum & Natural Gas (MP&NG)					
127.	Bosch Ltd., Bengaluru 01/53/8/556/AM-14/B-35/IC	24.3.2014	57,000 LTRS. OF DIESEL	141.76	Comments awaited from MP&NG
128.	Bristol Petroleum P Ltd., West Bengal 01/53/8/57/AM-15/B-7/IC	28.4.2014	20,00,000 LTRS. OF USED OIL & WASTE OIL	640.00	Comments awaited from MP&NG
129.	Sunshield Chemicals Ltd., Mumbai 01/53/162/122/AM-15/S-25/IC	27.5.2014	150 MT OF NONENE - TYPE 25	167.73	Comments awaited from MP&NG
130.	Mahindra & Mahindra Ltd., Mumbai 01/53/8/168/AM-15/M-19/IC	27.6.2014	30,800 LTRS. OF FUELS	89.79	Comments awaited from MP&NG
131.	Honda Motorcycle & Scooter India P Ltd., Gurgaon 01/53/8/553/AM-14/H-41/IC	2.7.2014	608 KG OF CEC-LEGISLATIVE FUEL	2.05	MP&NG vide letter No. P-19011/8/2014-Sup dated 3.11.014 has sought information from the applicant
132.	Pesco Beam Environmental Solutions P Ltd., Sriperumbudur 01/53/162/460/AM-15/P-24/IC	10.9.2014	18 KG OF WASTE OIL	0.80	Comments sought from MP&NG on 10.11.2014
133.	Shree Durgai Lubes, Tamil Nadu 01/53/162/607/AM-15/S-110/IC	7.11.2014	2000 TON PER ANNUM OF USED ENGINE OIL	150.00	Comments sought from MP&NG on 17.11.2014
134.	India Yamaha Motor Pvt. Ltd., Delhi 01/53/8/372/AM-15/I-23/IC	25.9.2014	296 KG OF GASOLINE	194.68	Comments sought from MP&NG on 25.11.2014
135.	Radiant Lubes Pvt. Ltd., Nagpur	24.11.2014	1575 MT OF USED OIL	281.33	Comments sought from MP&NG on 28.11.2014

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	01/53/8/479/AM-15/R-42/IC				
136	Shell India Markets Pvt. Ltd., Chennai 01/53/8/504/AM-15/S-123/IC	8.12.2014	86.25 LITRE OF NATURAL GASOLINE, AVIATION TURBINE FUEL, HIGH SPEED DIESEL, KEROSENE	0.07175	Comments sought from MP&NG on 15.12.2014
137	Jet Airways (India) Ltd., Mumbai 01/53/8/559/AM-15/J-19/IC	9.1.2015	100,000 MT AVIATION TURBINE FUEL (ATF)	5,00,00.00	Case is to be considered on file
Department of Telecommunications (DoT)					
138	Avtech Digital Equipment Pvt. Ltd., Delhi 01/53/8/131/AM-15/A-18/IC	12.6.2014	200 PCS. OF TRANSMITTERS	930.08	Comments awaited from DoT
139	Herrenknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-7/IC	4.9.2014	1 NO. OF RADIO CONTROL TRANSMITTER, 1 NO. OF RADIO CONTROL ADDRESS UNIT & 1 NO. OF RADIO MODULE	5.97	Comments awaited from DoT
140	Nirma University, Ahmedabad 01/53/162/581/AM-15/N-34/IC	24.10.2014	2 NOS. OF RADIO REMOTE CONTROL APPARATUS	0.80	Comments sought from DoT on 30.10.2014
141	Swami Vivekanand Shiksha Samiti, Bhopal 01/53/162/588/AM-15/S-104/IC	27.10.2014	1 NO. OF FM TRANSMITTER	2.10	Comments sought from DoT on 30.10.2014
142	Samagra Shikshan Avam Jan Kalyan Sansthan, Vidisha 01/53/162/526/AM-15/S-106/IC	2.10.2014	1 NO. OF 50W TRANSMITTER	0.96	Comments awaited from DoT
143	Ahlcon Parenterals India Ltd., Delhi 01/53/8/445/AM-15/A-51/IC	10.11.2014	1 PC. OF TRANSMITTER	1.32	Comments sought from DoT on 13.11.2014
Ministry of Shipping (MoShp)					
144	Amalgamated Wireless Pvt. Ltd., Mumbai 01/53/8/231/AM-15/A-33/IC	28.7.2014	30 NOS. OF SEARCH & RESCUE TRANSPONDERS (SART)	6.61	MoShp vide letter No. Sy-21018/1/2014-SBR dated 27.8.2014 has sought information from MHA
145	Elektronik Lab, Mumbai 01/53/8/539/AM-15/E-29/IC	29.12.2014	1 NO. OF MARINE RADAR WITH ACCESSORIES	1.18	Comments sought from MoShp on 7.1.2015
Directorate General of Civil Aviation (DGCA)					
146	Sanjay Thapar VM, Delhi 01/53/162/377/AM-15/S-65/IC	4.8.2014	1 NO. OF HOT AIR BALLOON	5.15	Comments awaited from DGCA
Department of Pharmaceuticals (DPharma)					
147	Riddhi Pharma, Ankleshwar 01/53/162/603/AM-15/R-41/IC	7.11.2014	650 MT OF 1,3, DICHLORO 2-PROPANOL	604.98	DPharma vide letter No. 36012/15/2014-PI-Norms dated 11.12.2014 has sought information from the applicant
148	Ajanta Pharma Ltd.,	25.11.2014	500 KG OF CHLORO-	49.77	Comments sought from

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160.	Rose International, Kolkata 01/53/8/603/AM-14/R-35/IC	24.3.2014	10,000 MT OF FRESH POTATO	186.00	Comments awaited from DA&C
161.	Chenab Impex Pvt. Ltd., Mumbai 01/53/8/519/AM-15/C-29/IC	16.12.2014	6 MT OF THAI JASMINE RICE	25.00	Comments sought from DF&PD & FCI on 31.12.2014
Department of Fertilisers (DoF)					
162.	NPL Bluesky Automotive Pvt. Ltd., Mumbai 01/53/8/406/AM-15/N-32/IC	15.10.2014	1000 MT OF INDUSTRIAL GRADE UREA	258.58	Comments sought from DoF on 24.10.2014
Ministry of Youth Affairs & Sports (MYA&S)					
163.	Shan Gun House, Gwalior 01/53/162/345/AM-15/S-63/IC	15.9.2014	5 NOS. OF AIR GUNS, 30 NOS. OF AIR PISTOLS, 75,000 NOS. OF AIR PELLETS & 300 PCS. OF CO2 CAPSULES	5.10	Comments awaited from MYA&S
Petroleum & Explosives Safety Organisation (PESO)					
164.	Indian Explosives Ltd., Kolkata 01/53/162/446/AM-15/I-16/IC	3.9.2014	EXPLOSIVES AS PER ANF2B	299.29	PESO vide letter No. E-25(38)80/2009/III dated 12.11.2014 has sought information from the applicant
165.	Indian Explosives Ltd., Kolkata 01/53/162/618/AM-15/I-28/IC	7.11.2014	17,640 KM OF EXCEL SHOCK TUBE YELLOW EXP	438.56	Comments sought from PESO on 23.12.2014
Miscellaneous					
166.	ILEAD Foundation, Kolkata 01/53/162/704/AM-15/I-28/IC	17.12.2014	40,000 PCS. OF SECOND HAND BOOKS	3.86	Comments to be sought from M/o Human Resource Development
167.	Dr. Willmar Schwabe India Pvt. Ltd., Delhi 01/53/8/443/AM-14/W-7/IC	12.12.2013	25 KG OF COCHINEAL / COCCUS CACTI / DACTYLOPIUS COCCUS COSTA	2.88	The case was closed in the EFC meeting on 16.10.2014. Recommended by DoAYUSH vide O.M. No. Z.25023/30/2014-DCC (AYUSH) dated 12.12.2014 but also to seek comments of MoEF
168.	India Meteorological Dept., Delhi 01/53/8/551/AM-15/I-34	7.1.2015	300 NOS. OF OZONE SOUNDING INSTRUMENTS	308.78	Comments to be sought from the technical authority
169.	India Meteorological Dept., Delhi 01/53/8/551/AM-15/I-34	30.12.2014	24,000 NOS. OF RADIOSONDE	1662.47	Clarifications to be sought from the applicant
170.	India Meteorological Dept., Delhi 01/53/8/551/AM-15/I-34	30.12.2014	20,800 NOS. OF RADIOSONDE	1014.37	Clarifications to be sought from the applicant

3.3 Following 6 cases were rejected:

Sl.	Name of the applicant &	Date of	Item for import	CIF	TRA	Reason
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Dy. Dir. Industries, New Delhi

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